

ITEM NO.34

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16601/2017

PRACHI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. INDUSTRIAL DEVELOPMENT & ORS.

Respondent(s)

(Only office report on default in SLP(C) Nos. 016458 - 016459 / 2017 is to be listed before Hon'ble Judge in Chambers)

WITH

SLP(C) No. 11746/2017 (XI)

IA No. 1/2017 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS

IA No. 26403/2019 - EXEMPTION FROM FILING O.T.

IA No. 26401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 2/2017 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)
SLP(C) No. 16458-16459/2017 (XI)

Date : 10-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
 [IN CHAMBER]

For Petitioner(s)

Mr.Karthik Seth,Adv.
 Ms.Nav Kiran Bolay,Adv.
 Mr.Sahil Nagpal,Adv.
 Ms.Shivali Dahiya,Adv.
 Mr. Yugandhara Pawar Jha, AOR

Mr. Pahlad Singh Sharma, AOR
 Mr. Ajit Sharma, AOR
 Mr.Ashutosh Senger,Adv.
 Mr.Sandeep Singh,Adv.
 Mr.Pranshu Kaushal,Adv.
 Mr.Abhishek Rana,Adv.

For Respondent(s)

Ms.Soujanya Ketharay,Adv.
 M/S. Lawyer S Knit & Co, AOR
 Ms.Ruchira Gupta,Adv.

Mr. Anurag Sharma, Adv.
Mr. Shishir Deshpande, AOR
Mr. Abhishek Vikas, AOR
Mr. Ritesh Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 16458-16459/2017

Mr. Ashutosh Senger, Advocate submits that he has instructions to appear for respondent No.1 (M/s Indus Technical Education Society). Accordingly, service is deemed complete on the said respondent in the present petition.

As far as the State is concerned, has been already served. The Registry shall ascertain the correct position, whether service is complete on the State in other connected matters.

A copy of the petition has been given to Mr. Shishir Deshpande, Advocate for respondent Nos.3 & 4 in open Court. In these circumstances, subject to verification of the submission made by the petitioner with respect to the State in the other petitions, service is deemed complete on the respondents in these proceedings.

Registry shall take steps to list both the matters together.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(VIRENDER SINGH)
BRANCH OFFICER